

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No.6343/2021

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

(IA No. 194278/2022 - APPLICATION FOR SUBSTITUTION
IA No. 203128/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

WITHC.A. No. 6344/2021 (III-A)

(FOR EXEMPTION FROM FILING O.T. ON IA 1/2017
FOR APPLICATION FOR SUBSTITUTION ON IA 194267/2022
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA
203132/2022

IA No. 194267/2022 - APPLICATION FOR SUBSTITUTION

IA No. 1/2017 - CONDONATION OF DELAY IN FILING

IA No. 203132/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.

IA No. 1/2017 - EXEMPTION FROM FILING O.T.)

Date : 12-08-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.V. VISWANATHAN
[IN CHAMBER]

For Appellant(s) Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s) Mr. Nishit Agrawal, AOR
Ms. Vanya Agrawal, Adv.
Ms. Kanishka Mittal, Adv.UPON hearing the counsel the Court made the following
O R D E R

1. Mr. Sanjay Kumar Tyagi, learned counsel appearing for the State prays for four weeks' time, as a last opportunity, to take steps to serve the unserved respondents and also to cure the defects in the Application(s) for Substitution(s) in respect of the deceased Respondent Nos. 3, 22 and 34. Time sought for is granted.

2. It is made clear that it is a last opportunity and no further opportunity will be granted.

(VIJAY KUMAR)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
COURT MASTER (NSH)